

**GOVERNMENT OF INDIA  
NON-CONVENTIONAL ENERGY SOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:638  
ANSWERED ON:18.07.2002  
UTILISATION OF NCES  
CHANDRAKANT BHAURAO KHAIRE

**Will the Minister of NON-CONVENTIONAL ENERGY SOURCES be pleased to state:**

- (a) the number of persons (in percentag
- (e) utilizing non-conventional energy sources, State- wise;
- (b) the details of achievements of IREDA during the last three years, State-wise; and
- (c) the number of Energy Parks developed in Maharashtra along with the number of Energy Parks proposed to be developed during the current year?

**Answer**

MINISTER OF STATE FOR NON-CONVENTIONAL ENERGY SOURCES (SHRI M. KANNAPPAN)

(a): The Ministry is promoting use of various non-conventional energy systems/devices such as biogas plants, improved chulhas, solar cookers, solar lanterns, solar home lighting systems etc. These systems/devices are used by individual families for meeting their energy requirement of cooking, heating and lighting. State-wise details of these non-conventional energy systems are given in Annexure-I. In addition, non-conventional energy projects of about 3522 MW aggregate capacity have also been installed in the country by end of 31.3.2002 for generating power.

(b): IREDA has sanctioned a total of 444 projects with a loan commitment of Rs.2668.48 crores and has disbursedRs. 1612.04 crores during the last three years. The State-wise details are given in the Annexure-II.

(c): 18 Energy Parks have been sanctioned in the State of Maharashtra out of which 11 Energy Parks have been developed and 7 are under implementation as on 31.03.2002. The Ministry has also received 17 proposals for developing Energy Parks in the State of Maharashtra during the current year till date.

Annexure-II referred to in reply to part (b) of Lok Sabha Unstarred Question No.638to be answered on 18-7-2002 regarding utilisation of NCES.

State-wise details of projects sanctioned, loan amount and disbursement by IREDA during last 3 years.

(Rs.in crores)

S.No. Name of State/U.T TOTAL  
No. of IREDA's Disbursed  
Projects Loan Amt Amount  
A. STATES

1	Andhra Pradesh	92	748.38	562.71
2	Assam	1	8.93	2.72
3	Bihar	1	0.15	0.17
4	Chhattisgarh @	2	1.18	4.64
5	Gujarat	10	8.91	53.42
6	Goa	6	0.46	0.04
7	Haryana	3	5.19	0.10
8	Himachal Pradesh	12	126.86	14.39
9	Jammu & Kashmir	1	0.05	0.00
10	Jharkhand @	1	0.26	
11	Karnataka	67	604.79	230.88
12	Kerala	7	2.31	6.10
13	Madhya Pradesh	7	71.55	41.34
14	Maharashtra	111	650.49	398.18
15	Manipur	2	0.29	
16	Mizoram	0	0.00	

17 Nagaland	1	0.82	
18 N.C.T. of Delhi	15	23.18	11.63
19 Orissa	0	0.00	14.47
20 Punjab	12	27.08	10.46
21 Rajasthan	21	52.47	22.18
22 Tamil Nadu	47	239.66	162.26
23 Uttar Pradesh	8	40.72	40.89
24 Uttarakhand @	1	2.22	1.08
25 West Bengal	15	45.85	31.76

TOTAL `A` 443 2,661.80 1609.42

B. UNION TERRITORY

1 Andaman Nicobar	0	0.00	0
2 Daman	1	6.68	1.49
3 Pondicherry	0	0.00	1.13
TOTAL `B`	1	6.68	2.62
TOTAL `A` + `B`	444	2668.48	1612.04

@ Sanction has been shown after the formation of the respective States